NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Jagran Prakashar 400 (The Brand Connect Communication (Telia) -- Put Mr.

SECTION OF THE COMPANIES ACT:

Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER

- 1. This Petition has been filed before the Hon'ble High Court for "Winding Up" now transferred to NCLT vide Notification dated 07-12-2016.
- 2. Registry has noted that the winding up fall under the category of the provisions of Section 433(e) of Old Act due to inability to pay debts.
- 3. This Petition is listed for hea` ring for the first time today after transfer of the records.
- 4. Registry is directed to issue notice of hearing intimating the next date of hearing now fixed on 19-06-2017 i.e. after Summer Vacation of the court is over.

Date: 13-04- 2017.

Sd/-

M.K. SHRAWAT MEMBER (JUDICIAL)